

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/3437/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Aparesh Chakravarty  
District and Sessions Judge,  
Barpeta.

Dated Guwahati, the 23<sup>rd</sup> May 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./3197(E), dtd. 22.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.05.2022 with permission to leave the station, from the evening of 22.05.2022 till the morning of 24.05.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87(Pt.II)/2007/3438/A, dated , 23-05-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**